

लिए प्रयोग आरम्भ कर दिया गया है और यदि हाँ, तो किन किन मार्गों पर; और

(ख) यदि नहीं, तो इसके क्या कारण हैं ?

परिग्रह, उड्डयन, नौवहन तथा पर्यटन मंत्रों (श्री सहाय रेड्डी) : (क) जाँ, नहीं।

(ख) इंडियन एयर लाइन्स कारपोरेशन नागर परिचालन के लिये अभी तक एवरो—748 वायुयान की डिलिवरी नहीं से पाया है।

#### Merger of Tourists Corporation

- \*16. Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri P. C. Borooah:  
Shri Bhagwat Jha Azad:  
Shri M. L. Dwivedi:  
Dr. M. M. Das:  
Shri Firodia:  
Shri R. S. Pandey:  
Shri Basappa:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether the three Tourist Corporations have been amalgamated into one;

(b) if so, since when and what are the advantages in their amalgamation;

(c) its composition and functions; and

(d) whether the amalgamation will render the staff surplus and if so, how the surplus staff will be fixed up?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT-7142/66].

#### Setting up of a Hotel with Collaboration of Hiltons

- \*18. Shri Firodia:  
Shri R. S. Pandey:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether the Hilton Hotels International of U.S.A. have submitted their final proposals for setting up of a hotel in India;

(b) if so, the main features thereof; and

(c) whether Government have considered those proposals and if so, the decision taken thereon?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) Yes, Sir. Messrs. Shiv Sagar Estates who are negotiating a proposal for collaboration with Hilton Hotels Corporation of U.S.A. have submitted to the Government their final proposals for establishing a hotel in Bombay.

(b) and (c). The draft agreement is under the consideration of the Government and no final decision has yet been taken.

#### जम्मू तथा काश्मीर में निर्वाचन क्षेत्रों का परिमीमन

- \*19. श्री भागवत झा आजाद :

श्री प्र० चं० ब्रह्मा :  
श्री स० चं० सामन्त :  
श्री म० ला० द्विवेदी :  
श्री सुबोध हंसदा :  
डा० म० मो० दास :  
श्री डी० चं० शर्मा :  
श्री राम हरच पादत :

क्या विधि मन्त्री यह बनाने की कृपा करेंगे कि :

(क) क्या जम्मू तथा काश्मीर में निर्वाचन क्षेत्रों का अन्तिम रूप से परिमीमन कर दिया गया है ; और

(ख) यदि हां, तो इसका व्यौरा क्या है ?

विभिन्न तंत्रालय में राज्य-मंत्री (श्री चं० रा० पट्टाभिराम) : (क) जा नहीं।

(ख) प्रश्न ही नहीं उठता।

#### World Food Trust

\*20 **Shri Hari Vishnu Kamath:**  
**Shri Surendranath Dwivedy:**  
**Shri Hem Barua:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether it is a fact that the Director General, F.A.O., United Nations has suggested the creation of a World Food Trust so as to facilitate and expedite help, to the underfed people of the developing countries by the more affluent countries;

(b) if so, the details of the proposal; and

(c) the reaction of Government thereto?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) No suggestion for the creation of a World Food Trust has been made by Director General, F.A.O.

(b) and (c). Do not arise.

#### Private Seed Farms

\*21. **Shri Eswara Reddy:**  
**Shrimati Tarkeshwari Sinha:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether Government have any plan under consideration to encourage the growth of private seed farms to accelerate food production; and

(b) if so, the main features thereof?

The Deputy Minister in the Ministry of Food, Agriculture, Community

Development and Cooperation (Shri Shyam Dhar Misra): (a) There is no plan under consideration of the Government to encourage the growth of large private seed farms.

(b) Does not arise.

#### Allowances for Port and Dock Workers

\*22. **Shri Indrajit Gupta:**  
**Shri Yashpal Singh:**

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether Government assured the Federations of Port and Dock Workers in July, 1966 that favourable and early consideration would be given to their claims for an *ex-gratia* bonus, childrens' educational allowance and improvement of retiral benefits;

(b) whether it is a fact that various Port Administrations have opposed such consideration; and

(c) if so, the action Government propose to take in the matter?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) At a meeting held on 20th July, 1966 with the representatives of the All India Port and Dock Workers' Federation, it was agreed that the question of making some *ex-gratia* payment in lieu of bonus to port workers would be considered sympathetically; that schemes would be drawn up by the Major Ports for the grant of childrens' education allowance and that the decision to improve retirement benefits would be implemented by drawing up a suitable scheme.

(b) No.

(c) Does not arise.

#### Decontrol of Sugar

\*23. **Shri Karni Singhji:**  
**Shri Bibhuti Mishra:**